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Central Administrative Tribunal, Principal Bench

Original Application No. 1762 of 2003

New Delhi, this the 16th day of July, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

Manoj Kumar
Aged 29 years
(Candidate for the post of Technician O.T.)
S/o Shri Bacheshwar Mandal,
857 (Type III), Sector-9
R.K. Puram, New Delhi

.... Applicant

(By Advocate: Shri S.P. Chadha)

Versus

1. The Chief Secretary,
Govt. of NCT of Delhi
Sachivalaya, Players' Building,
(Near I.T.O.)
New Delhi
2. Secretary Health & F.W. through
The Director
Health & Family Welfare Department
Govt. of NCT, Delhi
Sachivalaya, Players' Building,
(Near I.T.O.)
New Delhi
3. The Additional Secretary,
Incharge
Technical Recruitment Cell
Deptt. of Health & Family Welfare,
9th Level, 'A' Wing,
Sachivalaya, Players' Building,
(Near I.T.O.), New Delhi

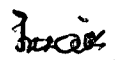
.... Respondents


O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel, without prejudice to the rights of the applicant, states that he would represent the Medical Superintendent of the Hospital and thereafter, if necessary, shall file an application.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S.K. Naik)
Member (A)


(V.S. Aggarwal)
Chairman